

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2017 &  
IA NO. 1006 OF 2018**

**Dated: 28<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Gama Infraprop Pvt. Ltd. .... Appellant(s)**  
**Uttarakhand Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Versus**

Counsel for the Appellant(s) : Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Mishra  
Mr. Manoj Kumar for R-2

**ORDER**

Learned counsel for the Appellant seeks one week's time to file rejoinder. Time is allowed. He may file the rejoinder on or before 5-10-2018 with advance copy to the other side.

List the matter on **26-11-2018**.

**(S.D. Dubey)  
Technical Member**

*tpd/kt*

**(Justice Manjula Chellur)  
Chairperson**